

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

56. C.P. 3481/2018

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 30.11.2022**

NAME OF THE PARTIES: - Radhika Mohan Madgulkar
V/s
Electronica Mechatronic Systems
(India) Pvt. Ltd. & Ors.

APPEARANCE :

FOR THE PETITIONER : Adv. Neha Wadekar

FOR THE RESPONDENT : Absent

Section: 241-242 of the Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **02.02.2023** for hearing.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

30.11.2022
Sushil

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)